

ITEM NO.11

COURT NO.1

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 51276/2023

(Arising out of impugned final judgment and order dated 31-10-2023 in ABA No. 2801/2023 passed by the High Court Of Judicature At Bombay)

DHANRAJ ASWANI

Petitioner(s)

VERSUS

AMAR S. MULCHANDANI & ANR.

Respondent(s)

(IA No.17879/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.17881/2024-EXEMPTION FROM FILING O.T. and IA No.17884/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.17882/2024-CONDONATION OF DELAY IN REILING / CURING THE DEFECTS)

Date : 08-05-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.  
Mr. Prashant S. Kenjale, Adv.  
Mr. Amol Nirmalkumar Suryawanshi, Adv.  
Ms. Srishty Pandey, Adv.  
Mr. Ashutosh Chaturvedi, Adv.  
Ms. Gayatri Virmani, Adv.  
Mr. Shubham Gavande, Adv.

For Respondent(s) Mr. Siddharth Dave, Sr. Adv.  
Mr. Shantanu Phanse, Adv.  
Mr. Ss Bedekar, Adv.  
Mr. Prastut Dalvi, Adv.  
Ms. Vidhi Thaker, Adv.  
Mr. Siddhant Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1 Permission to file the Special Leave Petition is granted.

- 2 Delay condoned.
- 3 Leave granted.
- 4 Heard Mr. Sidharth Luthra, senior counsel appearing on behalf of the Appellants and Mr. Siddharth Dave, senior counsel appearing on behalf of the respondents.
- 5 Arguments concluded.
- 6 Judgment reserved.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**